

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.08.2020 (THURSDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 236 of 2020	Yogesh kumar Jashwantlal Thakkar Vs. Indian Overseas Bank & Anr.	Udit Gupta	S. Negi-R1 Madhusudan Sharma-R2

## **For Admission (Fresh Case)**

2.	Comp. App. (AT) (Ins) No. 587 of 2020	Committee of Creditors of Educomp Solutions Ltd. Through State Bank of India Vs. Mahender Kumar Khandelwal, Resolution Professional of Educomp Solutions Ltd.	Misha	Ashly Cherian
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## **For Admission (After Notice)**

3.	Comp. App. (AT) (Ins) No. 391 of 2020	Vijay Kumar Singh Vs. Anil Kumar & Ors.	Rajat Chaudhary	Rajendra Beniwal Anil Kumar-R1 Piyush Beriwal-R2 Gurmeet Bindra-R6
4.	Comp. App. (AT) (Ins) No. 574 of 2020	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors.	Sandeep Bisht	Rahul Chitnis-R2 & R3
5.	Comp. App. (AT) (Ins) No. 602 of 2020	Vipul Dilip Shah & Anr. Vs. Parinee Developers Pvt. Ltd., Through IRP Subhash Chandra Modi	Chandra Prakash	Gopalakrishnan-R1 Surekha Raman-R2
6.	Comp. App. (AT) (Ins) No. 611 of 2020	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikatla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors.	Aaditya Pande	Anuj Tiwari-R1
7.	Comp. App. (AT) No. 114 of 2020	Sarabjit Cold Storage Pvt. Ltd. & Ors. Vs. Gopal Singh & Ors.	Shailendra Singh	

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**